NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

CIBI VISENUS Anant Merathia

convol for petitioner

anarth

ORDER

Shri Anant Merathia, representing counsel for petitioner present. No representation on behalf of respondents. On verification it was noticed that notices were sent to R4, R6 & R9. They have been served. The acknowledgements are placed on record. Counsel for the petitioner reported that R6 has furnished the information to the petitioners as directed by this bench. R6 is the formal respondent representing Indian Overseas Bank and has already communicated the report to the counsel for petitioner. Counsel for petitioner is directed to file the said copy on the next date of hearing. Service of notices on R4 & R8 is held sufficient and there is no representation today by them. Therefore R4 & R8 are proceeded ex parte. Counsel for petitioner is further directed to file an affidavit with proof of service of notices on R9. Put up on 29.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Fariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)